## राष्ट्रमान में परिवर्तन

\*86. भी रामचन्त्र विकल : क्या गृह मन्त्री यह बताने भी कृपा करेंगे कि :

- (क) क्या सरकार का विचार राष्ट्रगान में कुछ परिवर्तन करने का है ग्रीर यदि हा, तो कब तक ; ग्रीर
- (क्ष) क्या इस सम्बन्ध में कुछ सुकाव प्राप्त हुये हैं भीर यदि हां, तो कब भीर किन संस्थाओं से ?

गृह संजालव में उप-सन्त्री (भी मोहसिन):
(क) भीर (ख). राष्ट्रीयगान के मूल पाठ
में परिवर्तन के लिए अलग-मलग व्यक्तियो
सम्माभन्य से समय-समय पर पत्र प्राप्त हुए है।
सर्कार का दृष्टिकी सा है कि गीत के मूल पाठ
की जैसा स्वर्गीय डा॰ रवीन्द्रनाथ टैगोर द्वारा
रवा गया, स्थागने का कोई कारसा नही है।

## Socio-Economic Study Conducted by Census Commissioner

\*87. SHR1 JADEJA: Will the Minister of HOME AFFAIRS (GRIH MANTRI) be pleased to state:

- (a) whether the Census Commissioner has made a Socio-economic study of small villages; and
  - (b) if so, the details thereof?

THE DFPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (GRIH MANTRALAYA MEN UP MANTRI) (SHRI MOHSIN): (a) and (b). At the time of the 1961 Census, a socio-economic survey was made of 489 villages representing geographical, occupational and ethnic diversity. Monographs in respect of 286 villages have been published and 59 are in the press. The information in respect of the remaining 144 villages, being exploratory or not onclusive enough to be integrated in the form of a monograph, is not proposed to be applituhed.

Simultaneously, with 1971 Census it is projected to undertake a resurvey of 100 which have not been published, but the contracted. This resurvey could

bring out changes that might have taken place in the villages since the original survey was made.

## Demand for Legal Ban on Defections

- \*88. DR. KARNI SINGH: Will the Minister of HOME AFFAIRS (GRIH MANTRI) be pleased to state:
- (a) whether Government have received demands from various quarters for banning the defections by law;
- (b) if so, whether Government are contemplating to bring forward a Bill in this regard; and
  - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (GRIH MANTRALAYA MEN RAJYA MANTRI) (SHRI K. C. PANT): (a) to (c). Legislative proposals to give effect to the recommendations of the Committee on Defections were discussed by the Prime Minister with leaders of political parties on December 10, 1970. As the discussions in the meeting were not conclusive, the Prime Minister wrote to the leaders inviting their specific views regarning the proposals. Replies from some of the leaders are still awaited.

## Surrender by Pakistan Army Men to Indian Border Security Force

- \*89. SHRI SAMAR GUHA: Will the Minister of HOME AFFAIRS (GRIH MANTRI) be pleased to state:
- (a) whether Government are aware that many Pakistan army men and security forces surrendered to the Indian Borders Security Force; and
- (b) if so, their number and the reasons for their surrender?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (PRADHAN MANTRI, PARAMANU URJA MANTRI, GRIH MANTRI TATHA SOOCHANA AUR PRASARAN MANTRI (SHRIMATI INDIRA GANDHI): (a) and (b). Some personnel of the Pakistani army and other security forces have surrendered to the Border Outposts of the Border Security Force. It is not desirable, in the